

F.P.S. in Andaman and Nicobar Islands

288. SHRI MANORANJAN BHAKTA:
Will the PRIME MINISTER be pleased to state:

(a) the number of Fair Price Shops (FPS) functioning in the Union Territory of Andaman and Nicobar Islands;

(b) the items supplied through Public Distribution System (PDS) through Fair Price Shops therein;

(c) whether all the FPS are drawing the PDS items regularly; and

(d) whether the Government have received complaints against the functioning of PDS therein and if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) The number of Fair price Shops functioning in the Union Territory of Andaman and Nicobar Islands is 325.

(b) Rice, Wheat, Imported Edible Oil, Levy Sugar, Kerosene Oil and Controlled Cloth are supplied through the Fair Price Shops.

(c) Yes, Sir.

(d) The Ut Administration has reported that there are no complaints at present.

[*Translation*]

Annual Plan outlays of States 1992-93

289. SHRI BALRAJ PASSI:
SHRIMATI SHEELA GAUTAM:
SHRI R. SURENDER REDDY:

SHRI SHANKERSINH VAGHELA:

SHRI CHITTA BASU:
SHRIMATI BASAVA RAJESWARI:

SHRI RAMKRISHAN KUSMARIA:

SHRI PRABHU DAYAL KATHERIA:

DR. LAXMINARAYAN PANDEA:

SHRI ATAL BIHARI VAJPAYEE:

DR. A.K. PATEL:

KUMARI UMA BHARTI:

SHRI LALIT ORAON:

SHRI SURYA NARAYAN YADAV:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the annual plan outlays for 1992-93 of each State/Union Territory, item-wise;

(b) the amount sought by each State Government for 1992-93;

(c) the comparative figures of the annual plan outlays of each State/Union Territory for the years 1989-90, 1990-91 and 1991-92;

(d) the reasons for reducing the size of annual plan outlays of each State for 1992-93, if any; and

(e) the criteria adopted while finalising the annual plan outlays of various States for 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) to (e). A statement (Statement - I) on annual plan outlays of States/UTs

for the years 1989-90, 1990-91, and 1991-92 is attached.

Another Statement (Statement - II) of the annual plan outlays for 1991-92 proposed by the States and Union Territories and the outlays agreed to is also attached. The outlays for Punjab and U.P. have not

been decided. Itemwise outlays will be available only in the respective State budgets. These Annual Plan outlays of State Governments are based on State's own contribution of resources and central assistance/support to the State's Plan budget. Reduction in some cases has been due to the resource position of the state.

STATEMENT - I

Annual Plans - 1989-90 to 1991-92 - Approved Outlays - States/UTs

(Rs. crores)

Sl. No.	State /UT	Originally Agreed Outlays		
		Annual Plan 1989-90	Annual Plan 1990-91	Annual Plan 1991-92*
1	2	3	4	5
I. STATES				
	Andhra Pradesh	1300.00	1323.00	1410.00
	Arunachal Pradesh	150.00	183.00	235.00
	Assam	635.00	675.00	805.00
	Bihar	1800.00	1805.00	2251.00
	Goa	110.00	130.00	172.50
	Gujarat	1400.00	1451.00	1755.00
	Haryana	676.00	700.00	765.00
	Himachal Pradesh	300.00	360.00	410.00
	Jammu & Kashmir	520.00	650.00	723.00
	Karnataka	1040.00	1120.00	1510.00
	Kerala	526.00	635.00	807.00
	Madhya Pradesh	1840.00	2000.00	2426.00

*(Rs. crores)**Originally Agreed Outlays*

<i>Sl. No.</i>	<i>State /UT</i>	<i>Annual Plan 1989-90</i>	<i>Annual Plan 1990-91</i>	<i>Annual Plan 1991-92*</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
	Maharashtra	2640.00	2450.00	2500.00
	Manipur	142.00	170.00	200.00
	Meghalaya	150.00	175.00	210.00
	Mizoram	102.00	125.00	152.00
	Nagaland	132.00	145.00	170.00
	Orissa	925.00	1250.00	1402.00 1/
	Punjab	789.00	905.00	1010.00
	Rajasthan	795.00	956.00	1170.00
	Sikkim	71.00	76.00	96.00
	Tamil Nadu	1360.00	1450.00	1605.00
	Tripura	167.00	200.00	227.00
	Uttar Pradesh	2800.00	3200.00	3710.00 2/
	West Bengal	1115.00	1328.00	1486.00 3/
II. UNION TERRITORIES				
	A & N Islands	80.00	97.00	154.50
	Chandigarh	51.50	55.97	65.36
	Dadra & Nagar Haveli	11.06	12.99	21.50
	Daman & Diu	12.34	12.58	16.18
	Delhi	620.00	800.00	920.00

(Rs. crores)

<i>Originally Agreed Outlays</i>				
<i>Sl. No.</i>	<i>State /UT</i>	<i>Annual Plan 1989-90</i>	<i>Annual Plan 1990-91</i>	<i>Annual Plan 1991-92*</i>
1	2	3	4	5
	Lakshadweep	21.00	22.00	22.96
	Pondicherry	63.00	70.00	85.00

Includes provision for schemes of 'Model villages' and 'Equity-base' for Cooperatives which have since been dropped.

- 1/ Includes an amount of Rs. 150. crores on account of 'Plan Loan' counted earlier subject to approval by the Ministry of Finance.
- 2/ Includes an amount of Rs. 787 crores on account of 'Plan Loan' counted earlier subject to approval by the Ministry of Finance.
- 3/ Includes an amount of Rs. 135 crores on account of 'Plan Loan' counted earlier subject to approval by the Ministry of Finance.

STATEMENT - II

Annual Plan - 1992-93 - Approved outlays - States/UTs

(Rs. crores)

Annual Plan - 1992-93

<i>Sl. No.</i>	<i>State/UT</i>	<i>Proposed by State/UT</i>	<i>Agreed outlays</i>
1	2	3	4
I. STATES			
	Andhra Pradesh	2744.05	1660.00
	Arunachal Pradesh	571.86	245.00
	Assam	1398.36	960.00
	Bihar	2200.00	2202.73

(Rs. crores)

Annual Plan - 1992-93

<i>Sl. No.</i>	<i>State/UT</i>	<i>Proposed by State/UT</i>	<i>Agreed outlays</i>
1	2	3	4
	Goa	225.09	152.50
	Gujarat	1783.00	1875.00
	Haryana	916.88	830.00
	Himachal Pradesh	534.54	486.00
	Jammu & Kashmir	870.00	820.00
	Karnataka	1810.00	1915.00
	Kerala	913.00	913.00
	Madhya Pradesh	2503.51	2400.00
	Maharashtra	3484.16	3160.00
	Manipur	307.55	210.00
	Meghalaya	311.55	241.00
	Mizoram	206.89	160.00
	Nagaland	322.62	185.00
	Orissa	1750.00	1405.00
	Punjab	1500.10	.
	Rajasthan	1630.51	1400.00
	Sikkim	160.19	110.00
	Tamil Nadu	1751.39	1751.00
	Tripura	360.51	282.00

(Rs. crores)

Annual Plan - 1992-93

<i>Sl. No.</i>	<i>State/UT</i>	<i>Proposed by State/UT</i>	<i>Agreed outlays</i>
1	2	3	4
	Uttar Pradesh	4034.42	*
	West Bengal	1634.33	1501.00
II. UNION TERRITORIES			
	A & N Islands	182.42	155.00
	Chandigarh	95.00	68.00
	Dadra & Nagar Haveli	27.97	18.15
	Daman & Diu	28.95	14.50
	Delhi	1259.17	920.00
	Lakshadweep	30.35	25.00
	Pondicherry	200.00	90.00

* Plan not finalised.

English]

Representation from All India Small Paper Mills Association on Import of Waste Papers

290. SHRI P.M. SAYEED: Will the RIME MINISTER be pleased to state:

(a) whether the Government have received any representation from the All India Small Paper Mills Association regarding the abolition of customs duty on the import of waste papers and the review of excise duty abs;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). Government have been receiving representations from All India Small Paper Mills Association for various reliefs for small paper mills from time to time. Among other reliefs, this Association has demanded abolition of customs duty on the import of waste paper and a preferential treatment in the matter of levy of excise duty for the small paper mills vis-a-vis large paper mills. Undertaking suitable measures for the sustained growth of the paper industry as a whole is a continuous process. During the

year 1991, the customs duty on the import of waste paper was reduced from 40% to 20%.

Development of MRTS in Delhi

291. SHRI M.V. CHANDRASEKHARA MURTHY:
SHRI V. SREENIVASA PRASAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Administration is all set to develop the mass rapid transport system for the capital to meet the growing transport problem of the city;

(b) if so, whether the Union Government propose to allocate funds to Delhi Administration for the said project;

(c) if so, the details thereof; and

(d) the time by which work of the MRTS is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). Delhi Administration engaged M/s. RITES for the preparation of a Techno-Economic Feasibility Study for the introduction of Mass Rapid Transit System in Delhi. The Study has recommended the introduction of multi-model MRTS covering a total distance of 184.5 kms. including underground metro corridors for a distance of 27 kms. at an estimated cost of Rs. 5378 cr. at 1989 price levels.

The planning Commission has made a provision for a sum of Rs. 25 cr. for land acquisition purpose for MRTS in the budget proposals of the Delhi Administration for 1992-93.

The Report has been studied in great

detail and a number of discussions have been held. A project of this magnitude requires preparation of detailed project reports, location surveys as also identification of sources for funding. It is premature to take a decision on the date of implementation.

Review of Sick Public Sector Undertakings

292. PROF. MALINI BHATTACHARYA: Will the PRIME MINISTER be pleased to state:

(a) whether any review has been conducted by the Government in respect of public sector undertakings; if so, the details thereof:

(b) the percentage of sick private sector units taken over by the Public sector; and

(c) whether the workers representatives are generally consulted while revitalizing the sick sector units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Performance status of Central Public Sector Enterprises was submitted before the Parliament last session in the form of a Monograph.

(b) 19% as on 31.3.1990.

(c) The revival/rehabilitation plans take into accounts views of the workers' representatives.

Housing Problem in Delhi

293. SHRIMATI RITA VERMA:
SHRIMATI MAHENDRA KUMARI:
DR. LAXMINARAYAN PANDEYA:
SHRIMATI KRISHNENDRA KAUR:

Will the Minister of URBAN DEVELOPMENT be pleased to state: